

aspects of digital payments, from Nov'16 to Dec' 17, that aim at creating cyber security know-how by analyzing the threat vectors and suggesting best practices for the specific area in cyber security. These advisories aim at creating know-how analyzing the threat vectors and suggesting best practices for the specific area in cyber security.

3. All authorized entities/banks issuing Prepaid Payment Instruments (PPIs) in the country have been advised by CERT-In through the Reserve Bank of India to carry out security audit by the empanelled auditors of CERT-In on a priority basis and to take immediate steps thereafter to comply with the findings of the audit report and ensure implementation of security best practices.
4. All organisations providing digital payment services have been mandated to report cyber security incidents to CERT-In expeditiously.
5. Government has issued general guidelines for Chief Information Security Officers (CISOs) for securing applications and infrastructure and their key roles and responsibilities for compliance.
6. CERT-In is regularly conducting cyber security trainings for IT/cyber security professionals including CISOs of Government and critical sector organisations to give an exposure on current threat landscape and countermeasures. In addition, CERT-In has also conducted a workshop on security of digital payments for stakeholder organisations covering 110 participants.
7. Free Tools released for Citizens: CERT-In has also released free security tools which can be used by citizens to detect threats on mobile and desktops. These are USB Pratirodh, AppSamvid and M-Kavach.

Cancellation of Aadhaar cards

2169. SHRI K. RAHMAN KHAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that a number of Aadhaar cards have been cancelled without giving any notice to the individuals, depriving them of all the benefits provided by Government;

(b) the criteria adopted by Government to cancel or deactivate the Aadhaar card and whether it is done unilaterally by Government or the individual is intimated in advance; and

(c) how does Government propose to continue providing the benefits of all the Governmental schemes to those whose Aadhaar card has been cancelled by Government unilaterally along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K.J. ALPHONS): (a) No, Sir.

(b) Omission or De-activation of Aadhaar is done by UIDAI as per provisions contained in Regulation 27, 28 and 29 of Aadhaar (Enrolment and Update) Regulations, 2016. The communication to the Aadhaar number holders are done as per provisions contained in Regulation 30 of Aadhaar (Enrolment and Update) Regulations, 2016.

(c) As per Section 7 of Aadhaar Act, 2016, the Central Government, or as the case may be, the State Government, may require an individual to undergo authentication, or furnish proof of possession of Aadhaar number as necessary condition for receipt of certain subsidies, benefits or services. However, Section 7 of the Act also provides that **"if an Aadhaar number is not assigned to an individual, the individual shall be offered alternate and viable means of identification for delivery of the subsidy, benefit or service"**.

Boost to digital transactions post-demonetisation

†2170. SHRI PRABHAT JHA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether digital transactions have got a major boost following declaration of demonetization on 8th November last year;

(b) if so, the details thereof;

(c) whether share of black money in the economy has touched its lowest level with the promotion of digital transactions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K.J. ALPHONS): (a) and (b) The digital payment transactions have got a major boost and it has increased from 91 crore in November, 2016 to 153 crore in the October, 2017 as tabulated below:

†Original notice of the question was received in Hindi.